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No. K-13030/01/2020-US.II

Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.

Dated: 28th October, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Kumari Rekha Borana and (ii) Shri Sameer Jain, to be Judges of the Rajasthan High Court, with effect from the date they assume charge of their offices.

MVP
28/10/2021

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13030/01/2020-US.II

Dated: 28.10.2021

Copy to:-

- 1 (i) Kumari Rekha Borana and (ii) Shri Sameer Jain, Advocates, C/o the Registrar General, Rajasthan High Court, Jodhpur.
- 2 The Secretary to Governor, Rajasthan, Jaipur.
- 3 The Secretary to Chief Minister, Rajasthan, Jaipur.
- 4 The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Accountant General, Rajasthan, Jaipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Amarjeet Sroa
28.10.2021

(Amarjeet Sroa)

Under Secretary (Appointments-II)

Tele: 2338 3037